

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**NOTIFICATION**

Dated, Agartala, the 26<sup>th</sup> September, 2018

During the ensuing Long Vacation of the High Court w.e.f. **15.10.2018 to 09.11.2018**, the office will remain open on the following days: -

**15.10.2018, 22.10.2018, 23.10.2018, 25.10.2018, 26.10.2018, 29.10.2018, 30.10.2018, 31.10.2018, 01.11.2018, 02.11.2018, 05.11.2018, 06.11.2018 & 08.11.2018.**

Hon'ble the Chief Justice has been pleased to constitute the following Vacation Courts during the ensuing Long Vacation to take up the matters of urgent nature:

<b>Hon'ble Mr. Justice S. Talapatra</b>	<b>On 06.11.2018</b>
<b>Hon'ble Mr. Justice A. Lodh</b>	<b>On 23.10.2018</b>

Office will function from 10:00 am to 5:00 pm on the Vacation Court Days i.e., on **23.10.2018 & 06.11.2018**; and from 10:30 am to 1:30 pm on all other working days.

Filing of case(s) in the Filing Section shall be allowed on **22.10.2018 & 05.11.2018** from **10:30 am to 12:30 pm**.

During the Long Vacation, in case of urgency to deal with any urgent application like habeas corpus beyond the Vacation Courts, the matter shall be placed before the Senior-most Hon'ble Judge available at the station.

Copying Section will function upto 5:00 pm on **23.10.2018 & 06.11.2018**.

Limitation will not run during the vacation.

By order,

Sd/-

**(A. DEBBARMA)**  
**REGISTRAR (JUDICIAL)**

No.F.54(1)-HC/2014-18/16164-223 Dated, Agartala, the 26<sup>th</sup> September, 2018

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Chairman, Bar Council of Tripura, Agartala;
06. The President, High Court Bar Association, Agartala;
07. The Secretary, High Court Bar Association, Agartala;
08. The Secretary, Tripura Bar Association, Agartala;